COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

(Fifteenth Lok Sabha)

FIRST REPORT

(*Presented on* 04.05.2010)

The Chairman of the Committee on Absence of Members from the sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this First Report.

- 2. The Committee held a sitting on the 3rd May, 2010.
- 3. The Committee considered applications for leave of absence from ten members. The details of these applications and recommendations of the Committee are given in the Appendix.

DR. BALIRAM

Chairman, Committee on Absence of Members from the sittings of the House.

NEW DELHI: Dated the 3rd May, 2010 Vaisakha 13,1932 (Saka))

APPENDIX

(vide para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied for	Reasons for leave	Period for which leave of absence recommended by the Committee.
1.	Shri Kameshwar Baitha	19.11.2009 to 21.12.2009 = 33 days	Detention in Jail	19.11.2009 to 21.12.2009 = 33 days
2.	Shri Gajanan Babar	30.11.2009 to 14.12.2009 = 15 days	Son's marriage	30.11.2009 to 14.12.2009 = 15 days
3.	Shri Yashwant Sinha	19.11.2009 to 8.12.2009 = 20 days	Election in constituency	19.11.2009 to 8.12.2009 = 20 days
4.	Shri Shivaji Adhalrao Patil	5.12.2009 to 21.12.2009 = 17 days	Visit abroad	5.12.2009 to 21.12.2009 = 17 days
5.	Shri Kabir Suman	26.02.2010 to 16.03.2010 = 19 days	Self Illness	26.02.2010 to 16.03.2010 = 19 days
6.	Shri Baliram Kashyap	22.02.2010 to 07.05.2010 = 46 days	Self Illness	22.02.2010 to 07.05.2010 = 46 days
7.	Shri Shibu Soren	19.11.2009 to 21.12.2009 = 33 days & 22.02.2010 to 16.03.2010 = 23 days Total = 56 days	Self Illness	19.11.2009 to 21.12.2009 = 33 days & 22.02.2010 to 16.03.2010 = 23 days Total = 56 days
8.	Shri Ramakant Yadav	19.11.2009 to 21.12.2009 = 33 days & 22.02.2010 to 16.03.2010 = 23 days & 15.04.2010 to 07.05.2010 = 23 days Total = 79 days	Detention in Jail	19.11.2009 to 21.12.2009 = 33 days & 22.02.2010 to 16.03.2010 = 23 days & 15.04.2010 to 07.05.2010 = 23 days Total = (79 - 63) = 16 days \$

9.	Shri K.	19.11.2009 to		19.11.2009 to 21.12.2009
	Chandrasekhar Rao	21.12.2009 = 33 days		= 33 days
		&	Self Illness	&
		22.02.2010 to		22.02.2010 to 16.03.2010
		16.03.2010 = 23 days		= 23 days
		Total = 56 days		Total = 56 days
10.	Shri S.K.	10.03.2010 to		10.03.2010 to 16.03.2010
	Bwiswmuthiary	16.03.2010 = 07 days		= 07 days
	-	&	Election in	&
		12.04.2010 to	Constituency	12.04.2010 to 26.04.2010
		26.04.2010 = 15 days	-	= 15 days
		Total = 22 days		Total = 22 days

^{\$} As the member had completed 60 days of absence on 18 April, 2010 and the application for leave of absence was received after that date, the Committee recommend that the period of his absence till the date of application (i.e., 21 April, 2010) may be condoned and leave of absence from 22 April, 2010 to 7 May, 2010 (16 days) may be granted to him.
